

Listed on 13.08.2015
R. Court:- 2
Item no. 23

**SECTION -III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 9105 OF 2013

MRITUNJAY SHARMA

...APPELLANT

VERSUS

C. I. T., AGRA

...RESPONDENT

OFFICE REPORT

There is sole respondent in the matter above mentioned and is represented through Counsel.

Service is complete.

It is submitted that Counsel for the Appellant has not filed Affidavit of Valuation in the matter above mentioned.

It is further submitted that Counsel for the Respondent has filed Statement of case but Counsel for the Appellant has not filed statement of case so far.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 12TH DAY OF AUGUST, 2015.

ASSISTANT REGISTRAR

Copy to :

Ms. Aparna Jha, Advocate

Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR